

INSTRUCTIONS REGARDING LAPTOP ALLOTTED TO JUDICIAL OFFICERS

It is clarified that Laptop allotted to Judicial Officer. Same has to be deposited at the time of retirement/resignation. Proforma of receipt is as under:-

RECEIPT/UNDERTAKING

I, presently
posted as..... at District,
do hereby acknowledge that I have received a Laptop Sr. No.....
having Model No.

I hereby further give undertaking that at the time of retirement/resignation. I will return the above laptop to the High Court on working condition and without causing any damage to it.

Date:

(Signature with Seal)

NAME :
PHONE No. :
MOBILE No. :

INSTRUCTIONS REGARDING PRINTER ALLOTTED TO JUDICIAL OFFICERS

It is clarified that printer is attached to Laptop allotted to Judicial Officer. Same has to be deposited at the time of retirement/resignation. Proforma of receipt is as under:-

RECEIPT/UNDERTAKING

I, presently
posted as..... at District,
do hereby acknowledge that I have received a Printer Sr. No.....
having Model No. along with Toners No..

I hereby further give undertaking that at the time of retirement/resignation. I will return the above Printer to the High Court on working condition and without causing any damage to it.

Date:

(Signature with Seal)

NAME :

PHONE No. :

MOBILE No. :